

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

****** CM. APPLNs. 20965 - 20967 /2025 SHALL BE TAKEN UP ALONGWITH RFA (OS) 61/2024
ALREADY LISTED AT ITEM NO. 129.**

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc3>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
120	W.P.(C)-4177/2025 CM APPL. 19367/2025	ANAN BIJO & ORS. V/s DR B R AMBEDKAR UNIVERSITY DELHI	MAAROOF	
		OTHER DETAILS OF ADVOCATES: PRANJAL ABROL(CHAMBEROFABHIKCHIMNI@GMAIL.COM){8222875696}(PETITIONER) RUPAL MOHINDER, AUD(RUPALMOHINDER@GMAIL.COM, HARDIKRUPAL@GMAIL.COM, VCO@AUD.AC.IN){0}(RESPONDENT) JITENDER , AUD(JITENDARJKS9560@GMAIL.COM, REGISTRAR@AUD.AC.IN){0}(RESPONDENT)		

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
62	W.P.(C)-14468/2021 CM APPL. 45546/2021 CM APPL. 23807/2022 CM APPL. 26026/2022 CM APPL. 28094/2022 CM APPL. 33305/2022 CM APPL. 45529/2022 CM APPL. 31142/2024 CM APPL. 61598/2024	PANKAJ GAUR V/s UNION OF INDIA & ORS.	MOHIT KUMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) LITIGAION(DIRECTOR@SFIO.NIC.IN, SUPPORT-BOI@MHA.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH, UNION OF INDIA, SFIO(KIRTIMANSINGH.CGSC@GMAIL.COM, UOIDHC@GMAIL.COM, DIRECTOR@SFIO.NIC.IN)()(RESPONDENT) KIRTIMAN SINGH, BOI(KIRTIMANSINGH.OFFICE@GMAIL.COM, SUPPORT-BOI@MHA.GOV.IN)()(RESPONDENT) SANJAY(SANJAY.BOSE71@SFIO.NIC.IN)()(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV JAIN AND MANAN POPLI(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9891776632)(RESPONDENT) GAURAV JAIN(CONTACT@LEXSTONEGROUP.COM)(9289028206)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(0)(RESPONDENT)		

HIGH COURT OF DELHI
08.04.2025

REGISTRAR (LISTING)
